

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/165(KB)2023
IN
C.A.(CAA)/160(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	FYL FOT TRADE & COMMERCE PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Yash Dalmia, Adv.] For the Applicant

Ms. Madhuri Pandey, PCS]

Mr. S. Channakeshva, Assistant Director] For the RD (ER), MCA

ORDER

1. Leaned Counsel for the Applicant present. Mr. S. Channakeshva, Assistant Director from the office of the Regional Director (Eastern Region) MCA present in-person.
2. Registry is directed to issue notice to Reserve Bank of India, 15, Netaji Subhas Rd, Fairley Place, B.B.D. Bagh, Kolkata-700001 by way of speed post and by e-mail and place the tracking information on record.
3. Upon receipt of the notice, the Reserve Bank of India is directed to file his comments regarding the prayers made in this application within a period of two weeks, failing which an appropriate order will be passed on the next date of hearing.
4. List this matter on **8th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**